## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 386 (ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s As Technosoft Pvt. Ltd. M/s Goldsquare Sales India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

## S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Alok Kumar Gupta, AR of Petitioner

Mr. Naresh K Daksh, Advocate for the Respondent

## ORDER

Reply is stated to have been filed with the Registry just today. Let it be placed before this Bench.

To come up for arguments on 17th October, 2017.

(Ina Malhotra)

Member (J)